



2026:AHC-LKO:13761

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

PUBLIC INTEREST LITIGATION (PIL) No. - 131 of 2026

Ram Sagar

.....Petitioner(s)

Versus

State Of U.P. Thru. Prin. Secy. Deptt. Of
Revenue Lko. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s) : Vivekanand Misra, Ravindra
Kumar Dwivedi

Counsel for Respondent(s) : C.S.C., Mohan Singh

Court No. - 17

HON'BLE SUBHASH VIDYARTHI, J.

1. Heard Shri Vivekanand Misra, the learned counsel for the petitioner, Shri Vikas Rai, the learned Standing Counsel for the State and Shri Mohan Singh, the learned counsel for Gaon Sabha.

2. By means of the instant petition, the petitioner has sought issuance of a direction for removal of encroachment made over land Gata No.164 measuring 0.0620 hectare situated at Village- Khushekhpur, Tehsil- Lambhua, Pargana- Chanda, Sultanpur which is recorded as Chak Marg.

3. On the basis of written instruction provided by SDM, Lambhua, Sultanpur, the learned Standing Counsel has submitted that Case No.T2011046833 was instituted under Section 122 (B) of U.P. Z.A. L.R. Act for removal of encroachment from the aforesaid land wherein an order for removal of the encroachment was passed by Tehsildar, Lambhua, Sultanpur on 21.02.2024. The alleged encroacher has filed an application for setting aside the order dated 21.02.2024 and 05.03.2026 is the next date fixed for disposal of the application. It has further been stated in the instructions that demarcation of chak marg has already been done and a Kharanjha is being laid on it.

4. A copy of the written instructions is taken on record.

5. Accordingly, the present petition is **disposed off** by issuing a direction to Tehsildar, Lambhua, Sultanpur to decide the application for setting aside the order dated 21.02.2024 passed in Case No.T2011046833 and also ensure final disposal of the aforesaid case expeditiously, in accordance with law, without granting any unnecessary adjournment to any of the parties and by fixing dates at short intervals.

February 20, 2026

-Amit K-

(Subhash Vidyarthi,J.)